

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 88 of 2014 &
IA No 162 of 2014

Dated : 14th July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Uttam Sugar Mills Ltd. Appellant

Versus

Uttar Pradesh Power Corporation Ltd. & Anr. Respondent(s)

Counsel for the Appellant (s): Mr. S. Vallinayagam
Counsel for the Respondent(s): Mr. Rajiv Srivastava for R.1

ORDER

The learned counsel for the Respondent No.1 is filing Vakalatnama as well as the reply today after serving copy on the other side.

Post the matter for hearing on **11.08.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/kt